

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**PROGRAMME ON
THE GUIDELINES ISSUED BY THE SUPREME COURT IN
SUO MOTU WRIT PETITION (CRL.) NO. 4/2021
IN RE: POLICY STRATEGY FOR GRANT OF BAIL**

DATE: 15.10.2022

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.35 am	Inaugural session & overview of the Programme By: Padmesh Shah, Additional Director, MPSJA
II	10.35 am to 12.00 noon	Plea Bargaining: Compounding of Offences By: Shri Shahabuddin Hashmi, District & Additional Sessions Judge, Chanderi Distt. Ashoknagar
III	12.00 noon onwards	Discussion on – Probation of Offenders Act, 1958 By: Smt. Namita Dwivedi, Assistant Director, MPSJA <i>Followed by Valedictory Session</i>

Note:-

- (1) The schedule is subject to change as per exigencies.
- (2) Use of Cell Phones during programme is strictly prohibited.

ADDITIONAL DIRECTOR